

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3070
ANSWERED ON 8TH AUGUST, 2023

USE OF BIO-PESTICIDES

3070. MS. RAMYA HARIDAS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

(a) whether the Government proposes to formulate a concrete policy to promote the use of bio-pesticides in agriculture so as to enhance the production of toxic/chemical free products in the country and provide healthy and natural food to the people of the country;

(b) if so, the details thereof;

(c) whether the country is complying with the international quality standards in respect to use of pesticides in agriculture; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government of India has taken various steps to promote the use of bio pesticides. Simplified guidelines are formulated by Registration Committee (RC) for the registration of bio pesticides. For bio-pesticides, provisional registrations are granted under Section 9(3B) of the Insecticides Act, 1968 alongwith the permission for commercialization during the provisional registration period of two years based on the confirmation of molecular identity of the strain from ICAR-National Bureau of Agriculturally Important Microorganisms (ICAR-NBAIM) and quality verification of the product from Central Insecticide Laboratory (CIL).

Further, the Ministry of Agriculture and Farmers Welfare through its Krishi Vigyan Kendras (KVKs), ICAR and 36 Central Integrated Pest Management Centres (CIPMCs) located in 28 States and 2 UTs, etc. conducts various training programmes such as Farmers Field Schools, two/five days HRD programmes, Kisan Goshthis, IPM Exhibitions

and Seed Treatment Campaigns where awareness is created amongst farmers, Pesticide dealers/State agriculture functionaries on safe and judicious use of chemical pesticides, use of bio pesticides, bio control agents and botanical formulations as an alternative to chemical pesticides for pest management and usage as per doses given in label and leaflet approved by Registration Committee.

(c) & (d): India follows the International quality standards and harmonizes its guidelines for registration of pesticides in-line with Organization for Economic co-operation and Development (OECD) Guidelines. Further, India being signatory of many Global conventions applicable to pesticides such as Rotterdam convention on Prior Informed Consent (PIC), Stockholm convention, Montreal Protocol etc. abides by the rules and regulations of these conventions including Chemical Weapon Convention. India abides by the requirements of International conventions and follow the requisite norms/procedure. The pesticide companies mandatorily follow the PIC procedure for Import/Export of chemicals.
